

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Creaative Powertech Private Limited Date of Commencement of Liquidation: 16-05-2024; List of Stakeholders as on Date: 17-07-2024; Name of IP: Mr. Arun Kapoor; Process Number: 1; Last 5 digitof registration number: 10230

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	01	85485912.46	01	85485912.46	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	04	31787251.79	04	30849311.31	0	937940.48	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	02	112050	02	14850	0	97200	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	04	232353	04	11043	0	221310	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	03	3397634	03	3397634	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	35	30797100.60	35	20048964.12	0	10748136.48	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		49	151812301.85	49	139807714.89	0	12004586.96	0	